

SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date : 06.10.2021

To

Mr.Sush eel Kumar Gupta

Resolution professional
103, First Floor, 7255, Ajindra complex
Shakthi Nagar, Delhi -110007

From

Canara Bank
Rajpur Road Branch
27 B, Anekanth Palace, Dehradun
Utharakhand

Subject: Submission of proof of claim of M/S Rayan Laboroteries

Madam/Sir,

Canara Bank Rajpur Road Branch, hereby submits this proof of claim in respect of the liquidation of M/S Rayan Laboroteries The details for the same are set out below:

1	Name of the Financial creditor	CANARA BANK RAJPUR ROAD DEHRADUN			
2	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	CANARA BANK RAJPUR ROAD BRANCH , DEHRADUN , Email: cb1182@canarabank.com Phone No: 0135-26573057, 2659157			
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Sl No	Nature of liability	Account No	Liability As on 14.09.2021
		1	OCC/ODBD	1182261051766	Rs.25485745/-
		2	TERM LOAN 1	1182773006674	Rs.18834647/-
		3	TERM LOAN 2	1182773006687	Rs.3347372/-
		4	TERM LOAN 3	1182773006698	Rs.12582318/-
		Note:			



4	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	SI No	Details of Sanction			Amount (Rs. In Lakhs)
		1	237/2009/10 dt.31.03.2010 along with Common Hypothecation Agreement dated 31.03.2010			OCC-Rs.60 Lakhs & Term Loan Rs. 90 Lakhs
		2	CODDN/ADV-GEN/001/2011-12 td 04.04.2011 along with NF 493 Renewal Letter dtd.04.04.2011			Renewal of OCC Rs.60 Lakh
		3	284/2012 dated 15.03.2012 along with supplemental Common Hypothecation Agreement dated 15.03.2012			Rs.60 Lakhs and fresh Term loan 2 of Rs. 28 lakhs
		4	CODDN/SME/CR265/103/2012 Dated 24.08.2012 Along with Supplemental Common Hypothecation Agreements dated 24.08.2012			Renewal with enhancement of OCC limit from Rs.60 Lakhs to Rs.100 lakhs
		5	CODDN/SME SULABH/CR-265/ON-210/2012-13 dtd 30.03.2013 along with supplemental Common Hypothecation agreements dated 30.03.2013			Renewal with enhancement of limit from Rs. 100 to Rs. 140 and Term loan 3 Rs. 60 Lakhs
		6	CODDN/SME SULABH/CR 265/182/2014-15 DT-13-02-2015 along with NF 493 DATED 13.02.2015			Renewal of OCC limit of Rs. 140 Lakhs
5	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT					
6	DETAILS OF HOW AND WHEN DEBT INCURRED	SI No	Nature of Limit	Date Of Sanction	Amount (In Lakhs)	Disbursed On
		1	OCC/ODBD	31.03.2010	Rs.60	31.03.2010
		2	1 st Limit Enhancement	24.08.2012	Rs.100	24.08.2012
		3	2 nd Limit Enhancement	30.03.2013	Rs.140	30.03.2013
		4	Term loan 1	31.03.2010	Rs.90	31.03.2010
		4	Term loan 2	15.03.2012	Rs.28	15.03.2012
		6	Term Loan 3	30.03.2013	Rs.60	30.03.2013
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL				
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	SI No	Details of Security	Value of Security (In Lakhs)	Date	
		1	Mortgage of Factory Land and building situated at khata no.77 Khasra No.390 mauza vill-matlabpur pargana Bhagwanpur the	Rs.293	26.12.2017	



		Roorkee dist- Haridwar measuring 2750 sqmtr		
	2	Mortgage of shop No.8&9 at first floor Janak Nagar bajoria road Saharanpur in the name of Shroi. Vinod Kumar – Direcot Total Area 288.72 sqf	Rs.28	15.08.2018
	3	Plant and Machinery	Rs.53.42	
8A	WHETHER SECURITY INTEREST RELINQUISHED	YES		
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL		
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	BANK NAME	CANARA BANK	
		BRANCH	RAJPUR ROAD DEHRADUN	
		IFSC CODE	CNRB0001182	
		ACCOUNT NO	1182261051766	
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	DOCUMENTS AS PER COLUMN NO-4		

Signature of financial creditor or person authorised to act on his behalf
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS : VISHNU PRAMOD M L

Position with or in relation to creditor : CHIEF MANAGER

Address of person signing : CANARA BANK
RAJPUR ROAD BRANCH
27 B ANEKANTH PALACE RAJPUR ROAD DEHRADUN



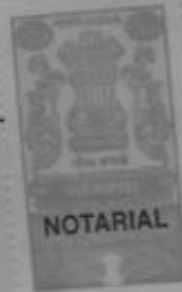
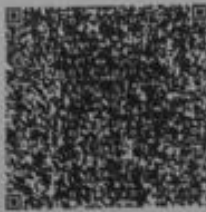


सत्यमेव जयते

INDIA NON JUDICIAL
Government of Uttarakhand

e-Stamp

Certificate No. : IN-UK48645080450659T
Certificate Issued Date : 11-Oct-2021 03:20 PM
Account Reference : NONACC (SV)/ uk1203204/ DEHRADUN/ UK-DH
Unique Doc. Reference : SUBIN-UKUK120320401480907639507T
Purchased by : VISHNU PRAMOD M L
Description of Document : Article 4 Affidavit
Property Description : NA
Consideration Price (Rs.) : 0
(Zero)
First Party : VISHNU PRAMOD M L
Second Party : NA
Stamp Duty Paid By : VISHNU PRAMOD M L
Stamp Duty Amount(Rs.) : 10
(Ten only)



VIJAY KUMAR AGGARWAL
STAMP VENDOR
Court Compound, DEHRADUN



12/21

AFFIDAVIT

I, [VISHNU PRAMOD M L], currently residing at [54 SAKTHI VIHAR SAHASRADHARA CROSSING DEHRDUN do solemnly affirm and state as follows:

1. M/S RAYAN LABORATORIES PVT LTD the corporate debtor was, at the liquidation commencement date, that is, the 6TH day of October 2021 and still is, justly and truly indebted to me my co-partners in trade, or, as the case may be] in the sum of Rs.60250082/- (Rupees Six Crore two lakhs fifty thousand and eighty two rupees only.)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

DOCUMENTS AS PER COLUMN NO-4
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Solemnly affirmed at Dehradun on 6th day (Wednesday) of October 2021

Before me,

Notary / Oath Commissioner.

Deponent's signature.

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed

Verified at Dehradun on this 6th day of October 2021

Deponent's signature.



ATTESTED
(K. T. SHARMA)
Advocate & NOTARY
SDM Court Compound
Dehradun

11-10-21